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तार : पर्यावरण

GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW

क्षेत्रीय कार्यालय

Regional Office



सन्दर्भ सं०

Ref. No.

866/रिट याचिका-241/2024

दिनांक

02/09/24

Dated :

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi-110001

Sub- Regarding Response in the matter of O.A. No. 594/2024 In Re: News Item titled "लखनऊ में पानी चला रसातल, 10 साल में 160 फुट नीचे चला गया जलस्तर, मिल रहे खतरनाक संकेत" appearing in navbharattimes.indiatimes.com dated 13.04.2024. passed by Hon'ble NGT, New Delhi dated 24.05.2024

Sir,

In compliance to the order dated 24.05.2024 passed by this Hon'ble National Green Tribunal in the matter O.A. No. 594/2024, News Item titled "लखनऊ में पानी चला रसातल, 10 साल में 160 फुट नीचे चला गया जलस्तर, मिल रहे खतरनाक संकेत" appearing in navbharattimes.indiatimes.com dated 13.04.2024., the Response of U.P. Pollution Control Board, Lucknow is hereby attached with a request to put up before the Hon'ble National Green Tribunal, Principal Bench, New Delhi for kind perusal and consideration.

Enclosure:-As above

Your's Sincerely

(Dr. Umesh Chandra Shukla)

Regional Officer

Copy to:

1. Chief Environmental Officer (Circle-5), UPPCB, Lucknow in reference of letter No. H16552/C-5/195/OA No 594/24 dated 02/09/2024.
2. Law Officer-I, UPPCB, Lucknow.
3. Shri Amit Shukla, Advocate for UPPCB.

Regional Officer

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Response on behalf of the Uttar Pradesh Pollution Control Board in compliance to the order dated 24-05-2024 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in Original Application No. 594 of 2024, News Item titled "लखनऊ में पानी चला रसातल, 10 साल में 160 फुट नीचे चला गया जलस्तर, मिल रहे खतरनाक संकेत" appearing in navbharattimes.indiatimes.com dated 13.04.2024

1. That this Hon'ble Tribunal vide its order dated 24-05-2024 has passed the following directions :

"....2. The news item relates to the significant issue of ground water depletion in Lucknow, Uttar Pradesh. As per the article, ten years ago in the Azad Nagar of Geetapalli, ground water was found at 80 feet and which is presently at 240 feet, which denotes that the level has gone down by 160 feet. It states that failure of tube wells has resulted in water scarcity. The news item highlights the data from Jal Sansthan and Jal Nigam which shows that till ten years ago, the locations where tube wells had to be bored for just 80 to 100 feet, now require 220 to 240 feet deep tube wells. The news item further states that as soon as the summer started, tube wells failed in 38 areas in Lucknow. It states that as per the authorities of Jal Sansthan, hundreds of hand pumps have also dried up due to rapidly falling water level resulting in water crisis. The wrongful exploitation of water and negligence in the water conservation schemes is alleged as the primary reason for fall in the level of groundwater. The news item further criticizes the Municipal Corporation and Lucknow Development Authority (LDA) for having water harvesting schemes only on paper as these schemes have failed miserably. The apartments do not have sufficient facilities to store rain water, which is getting wasted by flowing into the drainage....."

2. That As per the desk inventory of Uttar Pradesh Pollution Control Board (UPPCB) there are 19 numbers of major ground water extraction units and total 34704 KLD ground water is extracted by these units. Out of these 19 units 07 units are recycling their treated effluent of about 7458.0 KLD, hence reduction



of 7458.0 KLD ground water is done by these 07 units. The status of units is tabulated below:-

Sl. No	Name of Unit	Category	Ground water extraction (KLD)	Quantity of treated water recycled (KLD)	Permission of ground water department	Status of CTO
1	Lucknow Producers Co-operative Milk Union Ltd, CG City, Lucknow	Milk Processing	400	0	Yes	Grant (31/12/2025)
2	Banaskatha Co-Operative Milk Product Union Ltd, CG City, Lucknow	Milk Processing	1050	0	Yes	Grant (31/12/2024)
3	Hindustan Aeronautics Ltd, Faizabad Road, Lucknow	Aircraft	4930	1000	Yes	Grant (31/12/2024)
4	C.P Milk & Food Product Pvt. Ltd, Kursi Road, Lucknow	Milk Processing	400	0	Yes	Grant (31/12/2024)
5	Everyday Industries Ltd, Aisebagh, Lucknow	Battery Cells	1015	0	Yes	Grant (31/12/2025)
6	Tata Motors Limited, Chinhat, Lucknow	Auto Mobile	5479	5000	Yes	Grant (31/12/2024)
7	PN Seftech Pvt. Ltd, C-18, 19, Nadarganj, Lucknow	Electro	80	60	Yes	Grant (31/12/2025)
8	India Pesticides Ltd, Industrial Area, Chinhat, Lucknow	Pesticide	30	25	Yes	Grant (31/12/2024)
9	Hotel Hayat Regency, Vibhuti Khand, Gomti nagar, Lucknow	Hotel	69	0	Yes	Grant (31/12/2025)
10	Hotel Taj, Vibhuti Khand, Gomti nagar, Lucknow	Hotel	170	0	Yes	Grant (31/12/2025)
11	D R Hotels Pvt (Hotel Renasa), Vipin Khand,	Hotel	100	0	Applied	Applied

	Gomti nagar, Lucknow					
12	Ansal Properties and Infrastructure Ltd, Shushant Golf City, Sultanpur Road, Lucknow	Building	6590	0	Yes	Y Grant (31/12/2024)
13	Shalimar one world (ANS Devoplers) Shushant Golf City, Lucknow	Building	5517	0	Yes	Yes
14	UP Asbestash Ltd, Mohanlalganhj, Lucknow	Cement Fiber Sheet	390	200	Yes	Grant (31/12/2028)
15	Lulu Shoping Mall, Shushant Golf City, Lucknow	Mall	1250	843	Yes	Grant (31/12/2026)
16	E City Entertainment India Ltd(Fun Replibc), Gomti Nagar, Lucknow	Mall	188	0	Yes	Grant (31/12/2025)
17	The Piccadilly Holiday Resort Ltd, Kanpur road, Lucknow	Hotel	175	0	Yes	Grant (31/07/2026)
18	Omaxe Limited, village- Aurangabad Khalsa, Aurangabad Jangir, Tehsil - Sarojani Nagar, Distt- Lucknow	Building	5717	0	Yes	Grant (31/12/2027)
19	Destiny Retail Mall Developers Pvt Ltd, Plot No -01 Sector -07, Gomti Nagar Extension, Shaheed Path, Lucknow	Mall	1154	330	Yes	Grant (31/12/2026)
Total			34,704.0 KLD	7458.0 KLD		

3. That following units have installed rain water harvesting system in their premises to restore rain water and recharge ground water:

S. No.	Name of the unit	Capacity of rain water harvesting system(KLD)
1	D R Hotels Pvt (Hotel Renasa), Vipin Khand, Gomti nagar, Lucknow	100 m ³ or 100 KLD
2	Hotel Taj, Vibhuti Khand, Gomti nagar, Lucknow	36m ³ or 36 KLD
3	Tata Motors Limited, Chinhat, Lucknow	20.60 KL/Annum
4	Shalimar one world (ANS Devoplers) Shushant Golf City, Lucknow	19810 m ³ /hour

4. That Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 are notified on 07.08.2019 by the Government of Uttar Pradesh and they are effective from the date of above notification. As per above notification the ground water department is responsible for regulation of ground water, identification of areas (over- exploited / critical blocks) and to issue registration for extraction of ground water based on the quantity of ground water in the concerning are. UPPCB is imposing the condition in the consent issued to the unit to obtain permission from ground water department for extraction.
5. That UPPCB vide letter No. 765/Writ Yachika-241/2024 Dated 17/08/2024 has communicated to Commissioner, Nagar Nigam, Lucknow , Secretary, Lucknow Development Authority, Lucknow, Regional Director, Central Pollution Control Board, Lucknow and Regional Director, Central Ground Water Authority, Lucknow for filing of response in Hon'ble NGT. Copy of letter dated 17.08.2024 is attached herewith as **Annexure no.01.**

Therefore, the response on behalf of the Uttar Pradesh Pollution Control Board is being submitted before this Hon'ble Tribunal for perusal and kind consideration.

Yours' Sincerely



(Dr U.C. Shukla)
Regional Officer
UPPCB Lucknow



10 Annexure - 1

क्षेत्रीय कार्यालय

उ०प्र० प्रदूषण नियंत्रण बोर्ड

चतुर्थ तल, बी-ब्लाक, पिकप भवन, विभूति खण्ड, गोमती नगर, लखनऊ।

ई-मेल : rolucknow@uppecb.in

पत्र संख्या : 765/रिट माचिडा-241/2024

दिनांक : 17/08/24

सेवा में,

मा० एन०जी०टी० प्रकरण

1. नगर आयुक्त, नगर निगम, लखनऊ।
2. सचिव, लखनऊ विकास प्राधिकरण, लखनऊ।
3. क्षेत्रीय निदेशक, केन्द्रीय भूमि जल बोर्ड, उत्तरी क्षेत्र, भू-जल भवन, सेक्टर-बी, सीतापुर रोड योजना, अलीगंज, लखनऊ।
4. क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ।

विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-594/2024 News Item titled "लखनऊ में पानी चला रसातल, 10 साल में 160 फुट नीचे चला गया जलस्तर, मिल रहे खतरनाक संकेत" appearing in navbharattimes.indiatimes.com dated 13.04.2024 में पारित आदेश दिनांक 24/05/2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-594/2024 News Item titled "लखनऊ में पानी चला रसातल, 10 साल में 160 फुट नीचे चला गया जलस्तर, मिल रहे खतरनाक संकेत" appearing in navbharattimes.indiatimes.com dated 13.04.2024 में पारित आदेश दिनांक 24/05/2024 का सन्दर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न)। माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के मुख्य अंश निम्नवत् है-

".....3. The news item raises substantial issue relating to compliance of the environmental norms, especially the compliance of Environment Protection Act, 1986 and the Water (Prevention and Control of Pollution) Act, 1974. 4. Power of the Tribunal to take up the matter suo-motu has been recognized by the Hon'ble Supreme Court in the matter of "Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897. 5. Hence, we implead the following as respondents in the matter: (1). Uttar Pradesh Pollution Control Board, through its Member Secretary, Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010. (2). Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi 110032. (3). Lucknow Nagar Nigam, through its Commissioner, Trilikhnath Road, Lalbagh, Lucknow-226001, Uttar Pradesh. (4). Lucknow Development Authority, through its Secretary, Vipin Khand, Gomti Nagar, Lucknow - 226010, Uttar Pradesh. (5). District Magistrate, Lucknow, Room No. 49, DM Office, Qaiserbagh, Lucknow 2260001, Uttar Pradesh. (6). Central Ground Water Authority, through its Chairman. 3 6. Issue notice to the above respondents for filing their response at least one week before the next date of hearing. 7. List on 04.09.2024.... .."

अतः उपरोक्त के परिप्रेक्ष्य में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 24/05/2024 की प्रति संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक :- यथोपरि।

भवदीय

(डॉ० उमेश चन्द्र शुक्ला)
क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. जिलाधिकारी महोदय, लखनऊ को सूचनार्थ सादर प्रेषित।
2. अपर जिलाधिकारी (प्रशासन), लखनऊ को उक्त आदेश की प्रति संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।
3. मुख्य पर्यावरण अधिकारी (वृत्त-5), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।
4. मुख्य विधि अधिकारी (प्रभारी), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी
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